

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 332 OF 2018 &
IA NO. 1592 & 1591 OF 2018**

Dated: 26th November, 2018

In the matter of :

ES Solar Private Limited & Anr.

.... Appellant(s)

Vs.

**The Managing Director, Bangalore Electricity
Supply Company Limited (BESCOM) & Anr.**

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **3-12-2018**.

Court Master/PPS

tpd/pk